- (c) the outcome of India's efforts in the last three years for the displaced Tamils and the orphaned kith and kin of people killed in the ethnic genocide in Sri Lanka in 2009; and
- (d) the details of the economic and logistic support provided by India to Sri Lanka?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V.K. SINGH]: (a) to (d) Government has consistently called upon Sri Lanka during bilateral discussions and in the international fora to fulfill its commitments made to the international community on effective and timely implementation of all the constructive recommendations contained in its Lessons Learnt and Reconciliation Commission (LLRC) Report including those pertaining to missing persons, detainees, reduction of 'high security zones', return of private lands by the military and withdrawal of security forces from the civilian domain in the Northern Province. Government remains engaged with Government of Sri Lanka to take forward the process of reconciliation and, in the spirit of partnership, encourage them to take forward the dialogue with the elected representatives of the Sri Lankan Tamils. Issues regarding the on-going reconciliation process in Sri Lanka were discussed during the recent bilateral meetings between PM and President of Sri Lanka in New Delhi on 27 May, 2014 and EAM and External Affairs Minister of Sri Lanka in New Delhi on 11 July, 2014.

Since the end of conflict in Sri Lanka, the focus of Government has been on the welfare and well being of the Tamils citizens of Sri Lanka. Their resettlement and rehabilitation have been of the highest and most immediate priority. Government has implemented and continues to implement a wide range of projects covering assistance projects for Internally Displaced Persons (IDPs) in the areas of housing, de-mining, education, connectivity, livelihood restoration, economic revival, etc. Due to Government's engagement with the Government of Sri Lanka on reconstruction and other issues, a modicum of normalcy is returning to the Tamil areas in Sri Lanka.

## Chinese project in neighbouring countries

3119. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government is aware that China is undertaking developmental projects in our neighbouring countries and building roads, rails and huge infrastructure, if so, the details thereof;
- (b) whether Government proposes to counter the Chinese influence in our neighbouring countries and ensure more presence of Indian companies to participate in building infrastructure and required other needs; and
- (c) whether Government has assessed our security scenario *vis-a-vis* developmental activities taken up by China in such countries?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V.K. SINGH]: (a) Government is aware that China is involved in the construction of or assistance to infrastructure projects in our neighbourhood.

(b) and (c) Government keeps a constant watch on all developments having a bearing on India's security and takes all necessary measures to safeguard it. India is an active development partner of its neighbours and is involved in various projects in these countries. India's relations with other countries stand on their own footing and are independent of the relations of those countries with third countries.

## Bringing of new Haj Act

- 3120. SHRI VIJAY JAWAHARLAL DADRA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether Government plan to bring new Haj Act in place of existing Haj legislations, if so, the details thereof;
- (b) whether Haj Committee of India would also handle issues relating to travel of pilgrims to Mecca for Umrah and would incorporate suitable amendments in the Act; and
- (c) whether Private Tour Operators would be covered under the new Act, and if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V.K. SINGH]: (a) No.

- (b) No.
- (c) Does not arise.

## Signing of pact with China

- 3121. DR. K. P. RAMALINGAM: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether India and China has signed three pacts which include the setting up of industrial parks and increase the sharing of flood water data from the Brahmaputra river, if so, the details thereof; and
- (b) whether the third agreement help the two countries establish a framework for regular interactions between administrative officials to share experiences and learn from each other's best practices, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V.K. SINGH]: (a) and (b) Yes. During the official visit of the Hon'ble Vice President of India Shri M. Hamid Ansari to China from June 26 to 30, 2014 three MoUs were signed. The details of the MoUs are as follows: